

DIVISION BENCH  
COURT - I

S-5

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/201(KB)2022  
IA(I.B.C)/1372(KB)2024,  
IA(I.B.C)/1373(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>BARD ROY INFOTECH PVT LTD</b>
UNDER SECTION	<b>IBC UNDER SEC 10</b>

**Appearances (via video conferencing/physically)**

Mr. Shaunak Mitra, Adv.

] For the Liquidator

**ORDER**

1. Ld. Counsel for the Liquidator present.
2. **IA(I.B.C)/1372(KB)2024**
  - (a) This IA has been filed by the Liquidator to place on record the 4<sup>th</sup> Progress Report which is at Page No. 24 to 87. This IA is accompanied by an Affidavit of Liquidator which is at Page 15.
  - (b) This Progress Report is taken on record and the IA is accordingly allowed and **disposed of.**
3. **IA(I.B.C)/1373(KB)2024**
  - (a) Registry is directed to issue notice to the State Bank of India by way of speed post and e-mail and place the tracking information on record.
4. Post this matter on **22.08.2024.**

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**